

### Transfer of Teachers in Navodaya Vidyalayas

1561. SHRIMATI BIJOYA CHAKRAVARTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that at present there is an administrative ban on transfer of teachers of Navodaya Vidyalayas; and

(b) if so, the reasons therefor; and if not, the reasons for not entertaining their requests for transfers even in cases of couples?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) A transfer policy is being formulated by the Samiti.

### Parent Teacher Association in Kendriya Vidyalayas

1562. SHRI RANJAN PRASAD YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Parent Teacher Associations have been functioning in some Kendriya Vidyalayas of the country;

(b) if so, whether there are any norms/rules to regulate their working; and

(c) if not, what are the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) and (c) Kendriya Vidyalaya Sangathan has not prescribed any standard constitution in regard to the Parent Teacher Associations. Such matters are left to the Kendriya Vidyalayas with Parent Teacher Associations,

### Commissions of Women

1563. SHRI CHATURANAN MISHRA:  
SHRI GURUDAS DAS GUPTA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government have decided to appoint two Commissions on Women; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) and (b) The Government have decided to set up a National Commission for Women and also to set up a Commissioner for Women's Rights. The Commission would consist of a Chairman, 5 Members and a Member Secretary. The main functions of the Commission shall be, *inter alia*, to investigate and examine all matters relating to the constitutional and legal safeguards provided for women, to review the existing legislations, wherever necessary and to look into the complaints and take *suo moto* notice of matters relating to deprivation of the rights of women, participate and advise on the planning process of the socioeconomic development of women and evaluate the progress of the development of women. The details in regard to Commissioner for Women's Rights are being worked out.

### Students strength in Kendriya Vidyalayas of Delhi

1564. SHRI KAMAL MORARKA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of students enrolled in the Kendriya Vidyalayas during the last six months in Delhi;

(b) how many of these were admitted on the basis of discretionary quota;

(c) whether it is a fact that a large number of students have been admitted on the basis of above quota;

(d) if so, whether this has not resulted in the overcrowding of the classes; and

(e) whether this would have any adverse impact on the teaching standards; if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) The number of students enrolled in Kendriya Vidyalayas in Delhi from June to November, 1991 is 14499.

(b) and (c) The number of students admitted on the basis of special dispensation is 3429.

(d) and (e) The increased number of students is to be accommodated where necessary and feasible by increasing the number of sections so

that teaching standards are not affected adversely.

### Strength of Students in Senior and Middle Classes of Kendriya Vidyalayas in Delhi

1565. SHRI KAMAL MORARKA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the average number of students in the Senior and middle classes in Kendriya Vidyalayas in Delhi at present and what was their number in 1980 and 1985;

(b) whether there is any increase in the average number of students in both the categories;

(c) if so, the reasons therefor and whether this would have any adverse impact on teaching standards; and

(d) the steps taken to reduce the overcrowding in classrooms?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The average number of students in Senior and middle classes in Kendriya Vidyalayas in Delhi in 1980, 1985 and 1991 is as follows:—

Year	No. of KV's in Delhi	Average No. in Sr. Sec. Classes (XI-XII) per section	Average No. in Secondary Classes (IX-X) per section	Average No. in Middle Classes (VI-VIII) per section
1980 . . . . .	13	41	42	40
1985 . . . . .	27	45	49	50
1991 . . . . .	30	43	45	47